

आयकर अपीलीय अधिकरण, जयपुर न्यायपीठ, जयपुर  
IN THE INCOME TAX APPELLATE TRIBUNAL, JAIPUR BENCHES "A", JAIPUR  
श्री संदीप गोसाई, न्यायिक सदस्य एवं श्री विक्रम सिंह यादव, लेखा सदस्य के समक्ष  
BEFORE SHRI SANDEEP GOSAIN, JM & SHRI VIKRAM SINGH YADAV, AM

आयकर अपील सं./ITA No. 843/JP/2018  
निर्धारण वर्ष / Assessment Year :2015-16

Shri Hari Ballabh Ghatiwala, Partaniyon Ka Rasta, Johari Bazar, Jaipur.	बनाम Vs.	D.C.I.T., Central Circle-3, Jaipur.
स्थायी लेखा सं./जीआईआर सं./PAN/GIR No.: ABUPG 0121 H		
अपीलार्थी / Appellant		प्रत्यर्थी / Respondent

निर्धारिती की ओर से / Assessee by : Shri Rajnikant Bhatra (CA)  
राजस्व की ओर से / Revenue by: Smt. Monisha Choudhary (JCIT)

सुनवाई की तारीख / Date of Hearing : 20/10/2020  
उदघोषणा की तारीख / Date of Pronouncement : 29/10/2020

आदेश / ORDER

**PER: SANDEEP GOSAIN, J.M.**

This appeal has been filed by the assessee against the order of the  
Id. CIT(A)-IV, Jaipur dated 02/04/2018 for the A.Y. 2015-16.

2. The hearing of the appeal was concluded through video conference  
in view of the prevailing situation of Covid-19 Pandemic.
3. The Id. Counsel for the assessee furnished application for  
withdrawal of this appeal. The contention in the said application reads as  
under:

*"The above noted appeal is fixed for hearing on 20/11/2020. It is  
submitted that appellant filed an application in 'VIVAD SE VISWAS'  
scheme, 2020 on 10/10/2020. The Id. PCIT, Central, Jaipur has*